

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**NOTICE**

**Dated 27.05.2019**

**Please take notice that the matters listed at 02:00 PM in the Hon'ble Chairperson's Court today will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.**

**By Order**

**-sd/-  
Registrar**

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